

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-332 -2020

Adwalpalkar Constructions &  
Resorts Pvt. Ltd.,  
Rep. By its Director,  
Mahesh Adwalpalkar

..... Petitioner

V e r s u s

State of Goa,  
Thr. The Chief Secretary and ors.

..... Respondents.

Adv. Shivan Desai for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 5th November, 2020.**

**ORDER:**

Issue notice to the respondents, returnable on 7/12/2020.

2. Post the matter on 7/12/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-